

DAMODARAM SANJIVAYYA NATIONAL LAW UNIVERSITY

- A CRADLE OF FUTURE JURISTS

'NYAYAPRASTHA', SABBAVARAM, VISAKHAPATNAM,  
ANDHRA PRADESH, 531035



**LEGAL INCUBATION CENTRE**

*Presents*

**'VIBODHA'**

**A TWO-DAY NATIONAL WORKSHOP**

**ON**

**ENTREPRENEURSHIP**

**WITH SPECIAL REFERENCE TO**

**LEGAL ENTREPRENEURSHIP**

**MARCH 18 & 19, 2023**

**VENUE - ACADEMIC BLOCK**

**TIME - 10:00 AM onwards**

# ABOUT DSNLU

The Government of Andhra Pradesh established Damodaram Sanjivayya National Law University (DSNLU) vide DSNLU Act, 2008 at Visakhapatnam to impart quality legal education. It is recognized u/s 2(f) of the UGC Act, 1956, and the BCI. It has also been granted 12B status by the UGC and 28th rank in the National Institutional Ranking Framework by the Ministry of Education in 2021. Its mission is to design and deliver legal education and promote academic achievements and excellence in legal research. The University offers 5 years integrated B.A., LL.B. (Hons.) and 1 year LL.M. (Constitutional Law, Criminal Law, and Commercial Law), and 2 years of M.Sc. (Arbitration & Mediation) Programmes. It also offers Doctoral and Post Doctoral Degrees in Legal Studies.



Hon'ble Mr. Justice Pamidighantam Sri Narasimha  
Judge, Supreme Court  
Visitor, DSNLU



Hon'ble Mr. Justice Prashant Kumar Mishra  
The Chief Justice of High Court of Andhra  
Pradesh and Hon'ble Chancellor, DSNLU



Prof. S. Surya Prakash  
Hon'ble Vice-Chancellor, DSNLU



Prof. K. Madhusudhana Rao  
Registrar-in-charge, DSNLU

# ABOUT THE WORKSHOP

The start-up culture in India is expanding exponentially and successful Entrepreneurs are identified in almost every field. With its increased potential in the global market as the 5th largest economy, India has gained momentum to be the market leader in the future. The Indian start-up ecosystem in the last decade has witnessed 10 unicorns and 100's of new start-ups gaining investor confidence across the globe.

DSLIC understands that there is a need to conduct entrepreneurship workshops to skill and up-skill young creative minds. The competitive market poses challenges to budding entrepreneurs to start, succeed and sustain. Some are born Entrepreneurs but some need to be skilled; some may succeed and some may not, So, we believe that few skills may be inculcated and imbibed through training.

In this direction, the Two-day National-level workshop is planned, because any start-up needs a good leader, with an entrepreneurial mindset and a vast understanding of subjects like Management, Technology, and Law with other disciplines, like socio, political, economic, and cultural environment. Any leader needs to have a basic understanding of Management Information Systems, Strategic Management, Operational Management, Human Resources, Finance, Marketing, etc, which are relevant for any start-up including a law firm.

The objective of this workshop is to promote a learning strategy that helps the participants as transit in their journey towards achieving their dream. The workshop is planned to train participants from different disciplines who have a passion for creating value and exploring their ideas, expanding their network, and bringing their thoughts into reality. The participants can be-

- Entrepreneurs,
- Practitioners,
- Trainers, and other professionals.
- Students and Academicians.



# RESOURCE PERSONS



Dr. Vinod Surana  
Managing Partner & Chief Executive Officer,  
Surana & Surana International Attorneys



Mr. Rohan Mahajan  
Founder,  
LawRato.com & PoshCheck.org



Prof. Mohd Shameem  
Director (Operations) IIMV FIELD,  
IIM Visakhapatnam



Ms. Khyati Jha  
Founding Partner,  
Spectrum Partners



Mr. Harsh Gagrani  
Co-founder,  
LegalEdge-Toprankers



Mr. Avi Kalra  
Founding Partner,  
Clergy and Wisemen



Mr. Samar Pratap Nayak  
Founder,  
Olive Ridley Media

## THEMES FOR THE WORKSHOP

- Choose the path
- Building Blocks to Entrepreneurship
- Road taken - not taken
- Finance and Fortune
- Scale up - Scale down
- Signed, Sealed, Delivered
- Lawyer vs Entrepreneur - Lawyer as an Entrepreneur
- Triumph with Technology

NOTE: The workshop shall include 4 technical sessions and 2 practical sessions, per day.



# DSLIC

Damodaram Sanjivayya Legal Incubation Centre aims to develop entrepreneurship and advocacy skills among young lawyers and students. Since its inauguration in 2018, the Centre has been conducting Inter-University and National-level competitions, programs, workshops, etc. like Crime Scene Investigation, Civil and Criminal Trial Advocacy, Forensic Science Workshops, and numerous other programs in an attempt to provide a platform and bridge the gap between theory and practice. Recently, DSLIC organized its flagship event, CSI-4.0, a National-level Competition in which more than 100 teams from all over India participated.

The main objectives of DSLIC are:

- To encourage and support start-ups in the field of law with an inter-disciplinary approach.
- To bridge the gap between theory and practice of law.
- To provide opportunities for experiential learning to students, young lawyers and others.

## FACULTY CONVENOR



**Dr. Nandini C.P.**

Associate Professor of Law

email id: [nandinicp@dsnlu.ac.in](mailto:nandinicp@dsnlu.ac.in)



## STUDENT CO-ORDINATORS

**Siri Chandana**

Contact: 6303168776

**Panchajanya**

Contact: 6304756923



## CONTACT DETAILS

E-Mail ID - [dsnluic@dsnlu.ac.in](mailto:dsnluic@dsnlu.ac.in)

WEBSITE

[www.dsnlu.ac.in](http://www.dsnlu.ac.in)

## REGISTRATION DETAILS

Registration Fee: Rs. 2000 /- per person

Register on or before -

15th March, 2023

\*Accommodation available on Payment.



## REGISTRATION LINK

[https://forms.gle/DFwVP\\_MWJMrRsZa4x7](https://forms.gle/DFwVP_MWJMrRsZa4x7)



## PAYMENT DETAILS

Registrar, DSNLU

BANK NAME: Union Bank of India

BRANCH: Sabbavaram

A/C NO.: 283710100024089

IFSC CODE: UBIN0828378

PURPOSE: VIBODHA